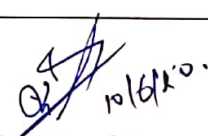


IN THE COURT OF VIJAYKUMAR PAWALE I ADDITIONAL DISTRICT AND SESSIONS
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED 11-06-2020

MORNING SESSION	
CIIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 351/12 2. R.A. 358/12 3. R.A.436/12 4.R.A.172/13 5.R.A. 7/14	ARGUMENTS 1. CRL.MISC.545/2020 2. CRL.MISC.546/2020 3. CRL.MISC.547/2020 4. CRL.MISC.548/2020 5. CRL.MISC.550/2020
AFTER NOON SESSION	
ARGUMENTS 1. R.A.13/14 2. R.A.27/14 3.R.A.30/14 4. R.A.43/14 5. RA 48/14	ARGUMENTS 1. CRL.MISC.551/2020 2. CRL.MISC.553/2020 3. CRL.MISC.555/2020 4. CRL.MISC.556/2020 5. CRL.MISC.391/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru

NOTE: 1. OTHER CASES LISTED ON 11-06-2020 ARE POSTED TO 14-07-2020
2. ALL ADVOCATES ARE REQUESTED TO STRICTLY FOLLOW SOP
DATED 28-05-2020 ISSUED BY HON'BLE HIGH COURT OF KARNATAKA,

In the court of Yadav K. VIII Addl.
District And Sessions Court

CAUSE LIST DATED 11.06.2020

Morning Session	Afternoon Session
Arguments 1. Crl.R.P. 42/2019 2. Crl.R.P. 47/2019 3. Crl.R.P. 55/2019 4. Crl.R.P. 56/2019 5. Ex. 8/2019 6. Ex. 9/2019 7. RA 193/2016 8. Crl.Misc. 531/2020 9. Crl.Misc. 541/2020	OBJECTION 1. Crl.Misc.504/2020 2. Crl.Misc.505/2020 3. Crl.Misc.506/2020 4. Crl.Misc.507/2020 5. Crl.Misc.508/2020 6. Crl.Misc.591/2020 7. Crl.Misc.600/2020
Clarification 1. RA 109/2016	JUDGMENTS 1. RA 116/2015 2. RA 113/2016
	ORDER 1. Crl.Misc.588/2020

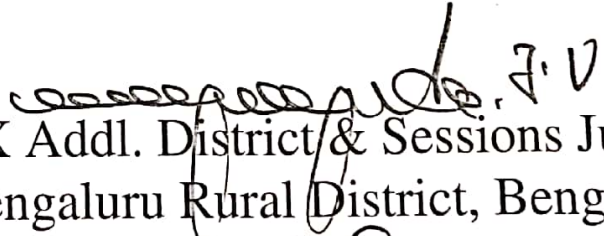
VIII ADDL. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note:

All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

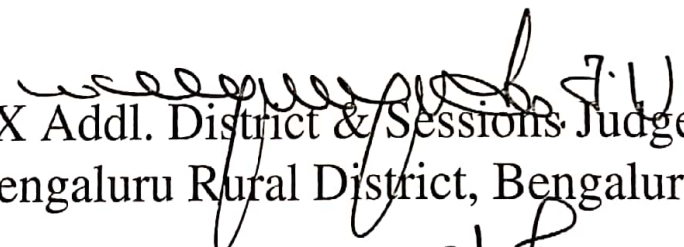
The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on : 28-05-2020
Cause List Dt: 11-06-2020 (Morning Session)

Sl No	Nature of case	Case No	Stage of the case
1	RA	182/2019	Arguments
2	RA	45/2014	Arguments
3	RA	46/2014	Arguments
4	RA	11/2020	Arguments
5	RA	173/2015	Arguments
6	RA	169/2016	Arguments
7	RA	51/2017	Arguments
8	MA	11/2020	Arguments
9	RA	67/2018	Arguments
10	RA	164/2018	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru
29/6/2020

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on : 28-05-2020
Cause List Dt: 11-06-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	RA	54/2015	Further arguments
2	RA	37/2016	Further arguments
3	P & SC	7/2020	Further arguments
4	RA	159/2017	Further arguments
5	RA	135/2019	Further arguments
6	MA	1/2020	Further arguments
7	MA	25/2020	Further arguments
8	CrI R.P	108/2018	Order
9	CrI. Misc	387/2020	Order
10	CrI. Misc	511/2020	Order


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru
29/5/20 20